

Minutes of Pre Bid Meeting

EOI Number: L-15017/41/2023-Legal-FSSAI

Name of the work: Expression of Interest for Engagement of Law Firms

Pre Bid Meeting Venue: Conference Hall, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi-110002

Pre Bid Meeting Date & Time: 17.11.2023 at 03:00 pm

S.No.	EOI Clause No.	Query Raised	Reply by FSSAI
1	Annexure C (Methodology and Selection Scoring Pattern)	Law Firms representatives raised their concerns for obtaining the experience certificate from their client. They informed that as per industry practice none of the organization issues the experience certificate indicating level of satisfaction. Accordingly, representatives requested for revision in "documents sought" against S.No. 6 & 7 of Annexure C of EOI.	For necessary changes made by FSSAI refer Corrigendum - II
2	Annexure E (Fee Structure)	It was informed by representatives that no fees are mentioned against S.No. 8-10 under Supreme Court. Representatives informed that in Law Firm, there is no Group 'A', 'B' or 'C' structuring of counsels. Therefore, they requested that fees of Group 'B' & 'C' counsel as per DoLA OM dated 01.10.2015 be considered in EOI.	


मनीष कुमार भास्कर
Manish Kumar Bhaskar
उप निदेशक
Deputy Director
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
Food Safety and Standards Authority of India
भारत सरकार
Government of India
नई दिल्ली-110002

Note:- 1. The above minutes of pre bid meeting shall form part of the Bid document and is to be submitted duly signed, stamped and submitted by the Bidder along with Bid document.

2. All other terms and condition of Bid document remains unchanged.